

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

Ex. NO. /2020

Indusind Bank

Decree Holder

Versus

Sh. Dinesh Yadav

Judgment Debtor

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:18/11/2020

Fresh execution petition received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present:- Sh. Rajat Prajapati, counsel for DH.

Heard on consideration. Put up for report of Naib Nazir on 05/02/2021.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.18/11/2020